

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA**

**QUESTION NO 21.04.2010**

**ANSWERED ON**

**DENIAL OF VISA TO CHILDREN OF INDIAN IMMIGRANTS**

2826

SHRI TARLOCHAN SINGH

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) whether it is a fact that children of Indian immigrants who got asylum in USA are not being given visas for India;
- (b) if so, how many such applications have been received and action taken on that;
- (c) what is the fault of children and why they are being penalized; and
- (d) whether Ministry would spell out the policy on this?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

- (a) to (d): Information is being collected and will be laid on the Table of the House.